Name of the Institution	Amount
	Rs.
56. Shri Gandhi Adarsha Vidyalaya Higher Secondary School, Amarwa, Lucknow	30,000
57. Gram Sevalambi Vidyalaya, Ramvan Acharya Nagar, Faizabad, Uttar Pradesh .	35,000
58. Sindhi Vidyalaya, Ramnagar, Lucknow . .	11,580
59. Audyogic Shiksha Samity, Jaulan	30,000
60. Gonda Janpath Kalyan Samiti, Gonda . .	21,460
61. Mahila Samaj Kalyan Kendra, Pohraieh . .	28,800
62. Adarsh Sanskrit College, Basidpur, P.O. Patita, Distt. Ghasipur . . .	26,760
63. Samaj Kalyan Praishad, Modinagar, Meerut .	29,600
64. Servants of India Society, Sarsa, Allahabad . .	28,340
65. Sanghan Kshetra Vikas Samity, Serwapulri, Varanasi	25,200
66. All India Women's Conference, Dehra Dun Branch, Dehra Dun . . .	14,700
67. Hindu Vidyapeeth, Naini, Allahabad . . .	15,485
68. Bhagini Mandal Mahila Sehayak Sangh, Anthiathal, Jhansi . . .	18,850

Upgradation of Kanpur and Allahabad Cities

975. SHRI SITARAM JAIPURIA: Will the Minister of FINANCE be pleased to state whether there is any proposal to upgrade the cities of Kanpur and Allahabad as class 'A' cities for purposes of giving benefit to Government servants?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI R. DESAI): No, Sir.

Fertilizer Factories in India

976. SHRI MULKA GOVINDA REDDY: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) the number of fertilizer factories existing at present in the public and private sectors in India; and

(b) the total production if the factories work to their full capacity?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND OF PLANNING AND SOCIAL WELFARE (SHRI K. RAGHURAMAIAH): (a):

Complex Fertilizer Factories ...	4
Nitrogenous fertilizer Factories ..	8
Superphosphate Factories ...	26

(b) About 500,000 tonnes in terms of Nitrogen and 250,000 tonnes in terms of P_2O_5

महालेखापाल, बिहार के कार्यालय के कर्मचारियों द्वारा हड़ताल

977. श्री रेवती कान्त सिंह : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि महालेखापाल, बिहार के रांची स्थित कार्यालय के तृतीय श्रेणी के समस्त कर्मचारियों ने 4 जुलाई, 1967 को हड़ताल कर दी थी और उसी कार्यालय के चतुर्थ श्रेणी के कर्मचारी 5 जुलाई, 1967 को हड़ताल में शामिल हो गये थे;

(ख) यदि हां, तो वह हड़ताल कितने दिनों तक चली और हड़ताल करने वालों की मांगें क्या थी; और

(ग) क्या सरकार उनकी मांगों को पूरा करने के लिये कदम उठा रही है और यदि हां, तो वे कदम क्या है ?

†[STRIKE BY EMPLOYEES OF THE OFFICE OF THE A.G., BIHAR

977. SHRI REWATI KANT SINHA: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that all the Class III employees of the Office of the Accountant General, Bihar at Ranchi went on strike from 4th July, 1967 and Class IV employees of the same office joined the strike from 5th July, 1967;

(b) if so, for how many days that strike continued and what were the demands of the strikers; and

(c) whether Government are taking any steps to meet their demands and if so, what are those steps?]

उपप्रधान मंत्री तथा वित्त मंत्री (श्री मोरारजी आर० देसाई): (क) उक्त कार्यालय के तृतीय श्रेणी के अधिकांश कर्मचारियों ने 3 जुलाई, 1967 से "लेखनी–त्याग" हड़ताल की और कार्यालय के चतुर्थ श्रेणी कर्मचारी 5 जुलाई, 1967 को हड़ताल में शामिल हुए ।

(ख) हड़ताल 9 जुलाई, 1967 तक अर्थात् सात दिन तक चली जिनमें से दो दिन छुट्टियों के थे । हड़ताल करने वालों की मांग थी कि कुछ कर्मचारियों के विरुद्ध पुलिस द्वारा दर्ज किये गये फौजदारी के मामले तथा इस कारण नियमों के अन्तर्गत उनको जारी किये गये मुअत्तली के आदेश वापस किये जाने चाहिए ।

(ग) हड़ताल बिना किसी शर्त के खत्म कर दी गयी । गिरफ्तार किये गये व्यक्तियों के खिलाफ चल रहे फौजदारी के मामले अपना सामान्य समय लेंगे ही । फौजदारी मामलों पर फैसला होने तक सम्बन्धित कर्मचारियों के खिलाफ जारी किये गये मुअत्तली के आदेशों पर विचार नहीं किया जा सकता ।

†[THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI R. DESAI): (a) A large majority of Class III employees of the office went on a pen down strike from 3rd July, 1967 and Class IV employees of that office joined the strike from 5th July, 1967.

(b) The strike continued for seven days, till 9th July, 1967 out of which there were two holidays. The demand of the strikers was that criminal cases instituted by the Police against some officials and consequent suspension orders issued on them according to the rules should be withdrawn.

(c) The strike was withdrawn unconditionally. The criminal cases against the officials who were arrested will have to take their normal course. Till a decision is known on the criminal cases, the demand for withdrawal of suspension orders against the officials cannot be considered.]

सल्फ्यूरिक फर्टिलाइजर प्रोजेक्ट

978. **श्री रेवतीकान्त सिंह** : क्या **पेट्रोल तथा रसायन** मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या यह सच है कि पाईराइटीज एण्ड कैमिकल्स डेवेलपमेंट कम्पनी लिमिटेड द्वारा 1960 में सल्फ्यूरिक फर्टिलाइजर प्राजेक्ट शुरू किया गया था लेकिन अब तक उसमें कोई उत्पादन शुरू नहीं हुआ है; और

(ख) यदि हां तो उपरोक्त प्राजेक्ट द्वारा कब उत्पादन शुरू किये जाने की सभावना है और उत्पादन में विलम्ब के क्या कारण हैं ?

†[ ] English translation.